

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 3889/2006

COMMNR. OF CUSTOMS, BANGALORE

Appellant(s)

VERSUS

M/S. G.M. EXPORTS &amp; ORS.

Respondent(s)

WITH

C.A. No. 7814/2012  
(With Office Report)

SLP(C) No. 13028/2012

SLP(C) No. 27811/2012  
(With Office Report)

C.A. No. 5119/2012

C.A. No. 3082/2011

C.A. No. 3086/2011  
(With Office Report for Direction)

Date : 11/09/2015 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI  
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Appellant(s)

Ms. Pinky Anand, ASG.  
Mr. Yashank Adhyaru, Sr. Adv.  
Mr. Arijit Prasad, Adv.  
Ms. Rashmi Malhotra, Adv.  
Mr. B. Krishna Prasad, Adv.Mr. Mahesh Agarwal, Adv.  
Mr. Ankur Saigal, Adv.  
Mr. E. C. Agrawala, Adv.Mr. Alok Yadav, Adv.  
Mr. Somnath Shukla, Adv.  
Mr. Udit Jain, Adv.  
Mr. Praveen Kumar, Adv.

Ms. Shomila Bakshi, Adv.

Mr. V. Lakshmikumaran, Adv.

Mr. M. P. Devanath, Adv.

Mr. Atul Gupta, Adv.

Mr. T. D. Satish, Adv.

Ms. L. Charanaya, Adv.

Mr. Aditya Bhattacharya, Adv.

Mr. Hemant Bajaj, Adv.

Mr. Abhinav Jagnathan, Adv.

Ms. Meenakshi Arora, Sr. Adv.

Mr. Jitendra Singh, Adv.

Mr. Vasav Anantharaman, Adv.

Mr. Prashant Kumar, Adv.

Mr. Saurabh Suman Sinha, Adv.

M/s. Ap & J Chambers.

For Respondent(s)

Mr. Anil Kumar Mishra-I, Adv.

Mr. V. M. Doiphode, Adv.

Mr. Rajesh Kumar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard.

Arguments concluded.

Judgment reserved.

(Nidhi Ahuja)  
COURT MASTER

(Renu Diwan)  
COURT MASTER